

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

M.A.NO.487/95
IN
O.A.NO.218/95

26.3.95

Hon'ble Shri P.T.Thiruvengadam, Member(A)

Shri Nagendra Kumar
s/o Shri P.S.Rasal
r/o B-34, Sarupnagar
Libaspur Extension
New Delhi.

.... Applicant

(Applicant in person)

Versus

Union of India through

1. The Secretary
Ministry of Urban Development
Nirman Bhawan
New Delhi.

2. The Director General (Works),
Central Public Works Department
Nirman Bhawan
New Delhi.

.... Respondents

(By Shri Madhav Panikar, Advocate)

O R D E R(Oral)

MA is filed with a prayer that the OA be treated as withdrawn. MA is allowed. Accordingly, OA stands dismissed as withdrawn. No Costs.

P.J. 22

(P.T.THIRUVENGADAM)

MEMBER(A)

/RAO/